

ITEM NO.2

VIRTUAL COURT

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.469/2020

RASHMI BANSAL & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 07-04-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. Tushar Mehta, SG  
Mr. B.V. Balaram Das, AOR

UPON hearing the Court made the following  
O R D E R

List after two weeks along with Writ Petition (Civil)  
No.468/2020

(CHARANJEET KAUR)  
AR-cum-PS

(MUKESH NASA)  
Court Master

(INDU KUMARI POKHRIYAL)  
Assistant Registrar